

HIGH COURT OF TRIPURA AGARTALA

No. F. 6(37)-HC/2020-22/30287

Dated, Agartala, the 7th December, 2022

CIRCULAR

Subject: New URL of PESJO and IMS Applications.

The in-house software applications of the High Court namely '**PESJO**' (Performance Evaluation System of Judicial Officers) and '**IMS**' (Inventory Management System) are now hosted in the High Court Server and shall, henceforth, be accessible from the following new URLs:

PESJO - <u>https://10.183.11.20/pesjo</u>

IMS- <u>http://10.183.11.20/thcinventory</u>

The above-mentioned URLs shall be accessible from only NICNet/SWAN/ACAN/NOFN network of the District Judiciary and not from BSNL MPLS network.

This is issued in supersession of the previous circular of the Registry vide no. No. F.6(37)-HC/2020-22/23738 dated, Agartala, the 14th September, 2022.

Sd/-(S. Saha) Dy. Registrar (Vig.)-cum-CPC

No. F.6(37)-HC/2020-22/30288-316

Dated, Agartala, the 7th December, 2022

Copy to:

- 1. Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura for kind apprisal of His Lordship;
- 2. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind apprisal of His Lordship;
- 3. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge-in-Charge, ICT including eCourts Project, High Court of Tripura for kind apprisal of His Lordship;

- 4. PS-I attached to the Registrar General, High Court of Tripura, Agartala;
- 5. The District & Sessions Judges, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar for information. They are requested to circulate it among all concerned in their respective judgeships.
- 6. The Registrar (Vigilance), High Court of Tripura, Agartala;
- 7. The Registrar (Judicial), High Court of Tripura, Agartala;
- 8. The Judge, Family Court, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District / Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District. They are requested to circulate it among all concerned in their respective judgeships.
- 9. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
- 10. The Joint Registrar, High Court of Tripura, Agartala;
- 11. The Dy. Registrar (Judl.), High Court of Tripura, Agartala;
- 12. Shri B. K. Biswas, Scientist- E, Technical Director, NIC-TSU, Agartala;
- 13. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is requested to upload this Circular in the official website of the High Court of Tripura immediately and also forward it by email to all District Courts and Family Courts.
- 14. The Sr. System Officer, eCourts Services, High Court of Tripura;
- 15. ORDER File.

Dy. Registrar (Vig.)-cum-CPC